

**RESTRICTED CAUSE LIST OF ADDITIONAL CHIEF JUDICIAL MAGISTRATE COURT
THALASSERY AS PER O.M No.D1/3/27275/2020 DATED 15-05-2020 OF HONOURABLE
HIGH COURT OF KERALA.**

The following cases will be considered in open court and the other cases will be adjourned by notification.

Date of Hearing: 01-03-2021

Sl.No	Case No.	Time Slot	Name of Advocates	
			For Complainant/Petitioner	For Accused/Respondant
1	CP.22/2020	11.00 AM	APP	P.Premarajan
2	CP.24/2020	11.02 AM	APP	Sreejith Kanhal
3	CP.31/2020	11.03 AM	APP	V.M Sharesh Kumar
4	CC.516/2014	11.04 AM	APP	M.C Muraleekrishnan
5	CC.825/2014	11.04 AM	APP	N.R Shanavas
6	CC.793/2015	11.06 AM	APP	V.P Ranjithkumar
7	CC.1381/2016	11.07 AM	APP	O.K Saseendran
8	CC.1631/2016	11.07 AM	APP	P.Sasi
9	CC.1733/2016	11.08 AM	APP	K.V Sunith
10	CC.1747/2016	11.09 AM	APP	Vinod Kumar Chamblon
11	CC.346/2017	11.10 AM	APP	Abdul Nazeer C.K
12	CC.1047/2017	11.11 AM	APP	K.Sathyan
13	CC.1124/2017	11.12 AM	APP	Vinod Kumar Chamblon
14	CC.459/2018	11.13 AM	APP	K.Ajithkumar
15	CC.876/2018	11.15 AM	APP	Vinodkumar.P
16	CC.693/2019	11.16 AM	APP	Vinod Kumar Chamblon
17	CC.954/2019	11.17 AM	APP	K.C Sajeevan
18	CC.992/2019	11.18 AM	APP	Prajeesh.K
19	MC.99/2018	11.19 AM	V.M Sharesh kumar	Biju V Joseph
20	MC.20/2019	11.19 AM	N.R Shanavas	Swajith.A
21	MC.13/2020	11.19 AM	Jyothi.K	Rajesh Khanna
22	MC.24/2020	11.20 AM	K.Bindu	M.K Prakash
23	CMP.653/2020	11.22 AM	Shilpa M.P	-
24	CMP.654/2020	11.23 AM	Shilpa M.P	
25	CMP.191/2021	11.24 AM	K.Bindu	
26	CMP.226/2021	11.25 AM	N.K Sreekumar	Priya.P.M
27	RC.34/2020	11.26 AM		

Date of Hearing: 2-03-2021

Sl.No.	Case No.	Time Slot	Name of Advocates	
			For Complainant/Petitioner	For Accused/Respondant
1	CP.25/2020	11.00 AM	APP	Roopesh K
2	CC.155/2016	11.02 AM	APP	Roopesh K
3	CC.843/2016	11.03 AM	APP	Vinod Kumar Chamblon
4	CC.1447/2016	11.04 AM	APP	P.Sasi
5	CC.1736/2016	11.05 AM	APP	N.R.Shanavas
6	CC.2058/2016	11.06 AM	APP	P.Premarajan
7	CC.227/2017	11.07 AM	APP	P.M Sajitha,M Jayakrishnan
8	CC.247/2017	11.07 AM	APP	Arun Bose .D
9	CC.521/2017	11.08 AM	APP	Nidheesh.P
10	CC.491/2017	11.09 AM	APP	K.Ranjith,V.M Shareshkumar
11	CC.812/2017	11.10 AM	APP	N.R.Shanavas, V.P Ranjithkumar
12	CC.819/2017	11.12 AM	APP	N.R.Shanavas
13	CC.944/2018	11.13 AM	APP	Muhammed Shabeer K.C
14	CC.946/2018	11.14 AM	APP	Vinod Kumar Chamblon
15	CC.770/2019	11.15 AM	APP	K.Ajithkumar
16	STC.1104/2018	11.16 AM	APP	
17	MC.5/2020	11.17 AM	K.Viswan	V.R Nasar
18	MC.6/2020	11.18 AM	Baby Lathika	
19	CMP.1297/2010	11.19 AM	V.P Muhammed	K.Viswan
20	CMP.370/2020 CMP.370/2020 (STC.385/18)	11.20 AM	V.R Nasar	

Date of Hearing: 3-3-2021

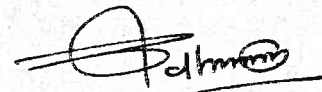
Sl.No	Case No.	Time Slot	Name of Advocates	
			For Complainant/Petitioner	For Accused/Respondant
1	CP.42/2020	11.00 AM	APP	K.Sathyan,Roopesh.K
2	CP.5/2021	11.01 AM	APP	Dineshkumar.K.P
3	CC.635/2014	11.02AM	APP	P.Premarajan
4	CC.542/2015	11.03AM	APP	R.Surendran
7	CC.966/2016	11.05 AM	APP	Jayaprakashan .R
8	CC.1917/2016	11.07 AM	APP	T.Sunilkumar,Jayaprakashan .R
9	CC.492/2017	11.09 AM	APP	Muhammed Shabeer K.C
10	CC.712/2017	11.11 AM	APP	Dhyanasree V.M
11	CC.873/2017	11.12 AM	APP	Jijesh Kurikkalatt
12	CC.936/2017	11.15 AM	APP	K.Ajithkumar
13	CC.1205/2017	11.17 AM	APP	K.Beena
14	CC.1268/2017	11.18 AM	APP	Soosy.V
15	CC.1351/2017	11.19 AM	V.M Shareshkumar	Nishad.M.S
16	CC.1320/2017	11.20 AM	APP	C.Sathyan
17	CC.10/2018	11.21 AM	APP	N.R Shanavas
18	CC.23/2018	11.23 AM	APP	V.P Ranjithkumar
19	CC.858/2018	11.24 AM	APP	M.C Smitha
20	CC.20/2019 (MC.49/19)	11.25 AM	APP	Sreesan.K.M
21	CC.866/2019	11.26 AM	APP	
22	MC.29/2012	11.27 AM	R.Surendran	C.K Retnakaran
23	MC.10/2018	11.28 AM	Jagadha Bai	K.P Shehariyar
24	MC.100/2018	11.29 AM	K.Bindu	V.P Ranjithkumar
25	MC.11/2019	11.30 AM	C.K Lohithakshan	V.R Nasar
26	STC.687/2017 (Convicted case)	11.31 AM		

Date of Hearing: 4-03-2021

Sl. No.	Case No.	Time Slot	Name of Advocates	
			For Complainant/Petitioner	For Accused/Respondant
1	CP.30/2020	11.00 AM	APP	K.V Chithran
2	CP.6/2021	11.02 AM	APP	
3	CC.1506/2014	11.03 AM	APP	N.R.Shanavas, Lasitha.K.P
4	CC.1221/2015	11.04 AM	APP	Vinod Kumar Chamblon
5	CC.333/2016	11.05 AM	APP	P.Premarajan
6	CC.713/2017	11.06 AM	APP	Swajith A
7	CC.938/2017	11.07 AM	APP	Jayaprakasan.R
8	CC.1148/2017	11.08 AM	APP	M.Jiju
9	CC.1323/2017	11.09 AM	APP	V.P Ranjithkumar
10	CC.1094/2018	11.10 AM	APP	Vinod Kumar Chamblon
11	CC.16/2019	11.11AM	APP	P.Premarajan,P.M Sajitha
12	CC.939/2019	11.12AM	APP	P.M Sajitha
13	CC.987/2019	11.13AM	APP	N.R Shanavas
14	CC.990/2019 (Balance amount)	11.14AM	APP	K.Muhammadali
15	STC.438/2017	11.15 AM	C.K Sreekumar	A.T Prajil
16	STC.947/2018	11.16 AM	Babu Mandein	
17	STC.958/2018	11.17 AM	Babu Mandein	
18	MC.32/2019	11.18 AM	Hameed.K	O.G Premarajan
19	MC.23/2020	11.19 AM	K.Bindu	
20	CMP.714/2020	11.20 AM	APP	
21	CMP.271/2021	11.21 AM	Shirona.A	
22	CMP.286/2021 (Cr.40/21 Edakkad)	11.22 AM	T.Sunil kumar	

Date of Hearing: 5-03-2021

Sl.No.	Case No.	Time Slot	Name of Advocates	
			For Complainant/Petitioner	For Accused/Respondant
1	CP.70/2019	11.00 AM	APP	Jayaprakasan.R
2	CC.1560/2014	11.01 AM	APP	R.Mahesh Varma, V.K Anilkumar V.R Nasar
3	CC.377/2015	11.02 AM	APP	Shyama T.K
4	CC.1944/2015	11.03 AM	APP	Bijesh Chandran
5	CC.1628/2016	11.04 AM	APP	P.Sasi
6	CC.2204/2016	11.05 AM	APP	Vinod kumar Chamblon
7	CC.141/2017 (CMP.4018/17)	11.06 AM	APP	Rajesh Khanna
8	CC.226/2017	11.07 AM	APP	O.G Premarajan
9	CC.309/2017	11.09 AM	APP	P.Premarajan
10	CC.926/2017	11.10 AM	APP	R.Jagadha Bai
11	CC.1249/2017	11.11 AM	APP	Jayaprakasan.R
12	CC.1293/2017	11.12 AM	APP	M.Neeraj
13	CC.1315/2017	11.13 AM	APP	K.Ajithkumar
14	CC.1368/2017	11.15 AM	APP	Surendran Karattu
15	CC.1417/2017	11.17 AM	APP	N.R Shanavas
16	CC.143/2018	11.18 AM	APP	Ajithkumar
17	CC.312/2019	11.19 AM	APP	Muhammed shabeer. K.C
18	CC.323/2019	11.20 AM	APP	K.Pradu
19	CC.969/2019	11.21AM	APP	Babu Mandein
20	CC.316/2020	11.2 AM	APP	U.Geetha



**Additional Chief Judicial Magistrate
Thalassery.**

To

**The Secretary
Bar Association Thalassery.**